



COVID-19 PR No-109

04.30PM

PRESS RELEASE

Bhubaneswar 30/06/2020,

Chief Secretary Sri Asit Tripathy briefed the Press about the steps taken by Government of Odisha for prevention of COVID-19.

- Hon'ble Chief Minister Sri Naveen Patnaik, through a Video Conference discussed with Senior Officials, Collectors and SPs about the strategy to be adopted during the month of July to knockdown COVID-19 pandemic. The Officials shared their experiences in COVID-19 fight during last three and half months.
- Hon'ble Chief Minister emphasised upon formation of Covid Care Committees at Gram Panchayat level, provision of funds & power, their training & put in place a system to monitor their functions, setting up of Covid Care Home at GP level and Temporary Medical Centres taking GPs as cluster. Arrangements have been made to impart training to 4.7 Lakh members of Ward level Covid Core Committees.
- Hon'ble Chief Minister directed officials to ensure that Government offices are zero infection zones, sensitizing staff members about dos and don'ts and also stressed on extensive awareness drive on adherence of COVID-19 guidelines.
- Hon'ble Chief Minister also stressed on random checking of Private Hospitals to ensure adherence to COVID-19 protocol.
- In pursuance of the guidelines issued by the Ministry of Home Affairs, Government of India, the State Government has issued revised guidelines to contain COVID-19. These guidelines will come into force with effect from 01/07/2020 till 31/07/2020. Detail guidelines have been issued by Special Relief Commissioner in this regard.
- State Government has decentralized Covid Management, empowering the Covid Management Committees in urban and rural areas. The committees have been empowered for surveillance, management and monitoring. Covid

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Care Homes shall be established at Gram Panchayat level and shall be managed under the supervision of the Sarpanch.

- Temporary Medical Centre/Camp shall continue for a cluster of GPs. It shall also serve as quarantine centre for the people coming from outside.
- There shall be Covid Audit in every Government and Private offices. Social distancing and mask wearing shall be strictly enforced. It shall be responsibility of Head of the Office.
- Strict enforcement of social distancing, mask wearing and spitting regulations in all public places shall be effected.
- All private hospitals shall strictly adhere to Covid SOP.
- Travellers from hotspots, outside the State shall be under monitoring and surveillance.
- District Collectors and Municipal Commissioners shall demarcate containment zones in accordance with the guidelines of Health & Family Welfare Department.
- In the containment zones, only essential activities shall be allowed. There shall be strict perimeter control to ensure that there is no other movement. There shall be intensive house to house surveillance. Collectors/Municipal Commissioners shall decide on the opening of Shopping Malls outside the containment zones, examining the ground reality.
- All the schools, colleges, training/coaching institutions etc. will remain closed till 31st August. However, conduct of examinations and evaluation shall be permitted.
- Night Curfew shall be imposed from 9PM to 5AM throughout the State.
- 10 districts namely Ganjam, Gajapati, Khurda, Cuttack, Jajpur, Jagatsinghpur, Balasore, Mayurbhanj, Keonjhar, Jharsuguda have been declared Zone-I. The weekend Shut Down on Saturdays and Sundays will continue for above districts in the month of July. Local Authorities in these districts may impose restrictions as deemed appropriate. In the remaining 20 districts, all permissible activities are allowed, except during Night Curfew.
- Collectors/ Municipal Commissioners can impose necessary restrictions in districts and urban areas, depending upon the prevailing situation.

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- Surprise checking will be intensified in the offices/hospitals/market complexes and shops in the month of July and stringent action shall be taken against violation of Covid guideline.
- In a major boost to 'Make in Odisha' Initiative, Odisha Government has approved 5 investment proposals worth Rs. 609 Crore in Metal, Food Processing, Logistics and Infrastructure Sectors. Amidst COVID-19 pandemic, the State level Single Window Clearance Committee, in its meeting under the Chairmanship of Chief Secretary Sri Asit Tripathy approved the proposals which will generate employment opportunities for around 1500 people.
- Chief Secretary has directed the concerned Departments to provide proactive facilitation for early grounding of the projects while ensuring installation of pollution containment measures. Sri S. C. Mohapatra, Development Commissioner-cum-Additional Chief Secretary, Sri Hemanta Sharma, Principal Secretary, Industries, Sri Nikunja Bihari Dhal, Principal Secretary, Energy, Sri Sanjay Kumar Singh, CMD, IDCO and senior officers participated in the meeting.
- From 29th June morning to 30th June morning, 8 no of cases have been registered by the Police in the state for violation of different regulations and guidelines related to COVID-19 out of which 5 cases are for violation of lock down, 1 case for violation of Home Quarantine, 1 case for rumour mongering and 1 case for other issues related to COVID-19. 11 persons have been arrested so far.

Health Update

Odisha achieves an all time high recovery of 243 Covid patients in a day. We salute Covid Warriors whose unflagging efforts have enabled this. Recovery rate:73.4% and mortality rate:0.35% , both lowest in the country.

- Up to midnight of 29th June, 2,65,431 samples have been tested.
- Number of Positive Cases stands 7,065.
- 5189 persons have already recovered/ discharged.
- No. of Death case 25.
- No of active cases are 1844.
- 2087 persons are in Hospital Isolation.

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Information Officer

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